## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.07.2017

## ORDER NO. 100 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 49 of 2017 for CESTAT Mumbai to the extent indicated below :-

**On 25.7.2017 at 02.30 p.m.** Hon'ble Shri D. N. Panda, Member (J), Hon'ble Shri Raju, Member (T) and Hon'ble Shri C.J. Mathew, Member (T) will hear the following Larger Bench matters :

C/372-378/12-Mum

By Order

(A.Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.